

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 439
TO BE ANSWERED ON THE 22ND JULY, 2025

COMMITTEE FOR LEGAL GUARANTEE ON MSP

439. SHRI BAPI HALDAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:-

- (a) whether the Government has fixed any time limit for submission of report by the committee constituted for providing legal guarantee to Minimum Support Price (MSP) for agricultural produces;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is planning to bring legislation to ensure legal guarantee of MSP to farmers of the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (d): The Government constituted a Committee in July, 2022 vide notification dated 18-07-2022 which consists of representatives of farmers, Central Government, adequate representation of State Governments, eminent Agriculture Economists & Scientists etc with the mandate to make Minimum Support Price (MSP) more effective and transparent; to promote natural farming and to change crop pattern keeping in mind the changing needs of the country. Since its inception, the committee is holding regular meetings to deliberate on these key issues and develop actionable recommendations.
